

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/972(KB)2018
IA(I.B.C)/776(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND APRIL 2024

IN THE MATTER OF	BELL FINVEST [INDIA] LIMITED. VS DUCKBILL DRUGS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Shaunak Mitra, adv.] for the Liquidator

Mr. Dripto Majumdar, Adv.

Ms. Debaleena Ganguly, adv

ORDER

1. Learned Counsel for the Liquidator present.
2. **IA(I.B.C)/776(KB)2024:**
 - a. This is an application for placing on record the Progress Report which is placed at page 23 onwards and this application is supported by an affidavit at page 22 onwards.
 - b. The Progress Report is taken on record and accordingly this **IA(I.B.C)/776(KB)2024 is allowed and disposed of.**
3. List this matter **on 13.06.2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**